## Annexure- A

Compliance in Bail and Release Orders in respect of Hon'ble Supreme Court's Orders received through **FASTER** for the month of June, 2025

Sl. No.		Date of Order of Supreme Court	Date of receipt of order from FASTER Cell, Supreme Court	Trial Court's Order date (incase release is subject to the satisfaction of Trial Court)	Release of inmate(s) from	No. of Inmate/ Prisoner(s) released	Remarks
	NIL	NIL	NIL	NIL	NIL	NIL	NIL

## Annexure-B

Compliance in respect of Hon'ble Supreme Court's Orders received through **FASTER** system in matters where the petitioner/accused is not confined in jail, detention, etc.,